

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 17th January, 2023

Memo No: GHCMC- 01/2021/32 ###: The Hon'ble Gauhati High Court has been pleased to nominate the following Advocates of Assam in 2 (two) batches of 25 (twenty-five) each, to attend the "**40 hours Mediation Training Programme**" to be organized by Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at **Don Bosco Institute of Management, Guwahati** from **20.01.2023** to **24.01.2023**.

First Batch -> Group- A-> 25 Members:

Sl. No.	Name of District	Name of Advocates
1	Darrang	Mr. Paresh Kumar Saikia
2	Darrang	Fazlul Haque
3	Barpeta	Mr. Abdul Mannan
4	Barpeta	Mr. Ayen Uddin Ahmed
5	Bongaigaon	Shri Ratan Debnath
6	Bongaigaon	Mr. Tapan Bhowmick
7	Cachar	Ms. Tinku Baidya
8	Cachar	Mr. Sarmista Paul
9	Gauhati High Court	Ms. Niyar Mani Deka
10	Gauhati High Court	Ms. Runumi Dutta Bhuyan
11	Golaghat	Mr. Sasanka Tamuli
12	Golaghat	Mr. Raj Kumar Sharma
13	Nalbari	Mr. Paban Das
14	Nalbari	Mr. Kamalendra Talukdar
15	Tinsukia	Mr. Ganga Bahadur Chetri
16	Tinsukia	Mr. Gautam Borkotoky
17	Kamrup (M)	Ms. Anjali Das
18	Kamrup (M)	Ms. Rekhashree Das
19	Charaideo	Ms. Gita Sharma
20	Charaideo	Ms. Swarnali Phukan
21	Gauhati High Court	Ms. Liyana Rahman
22	Gauhati High Court	Mr. Sushanta Sarma Barooah
23	Gauhati High Court	Ms. Pratima Saha
24	Gauhati High Court	Mr. Rana Phukan
25	Gauhati High Court	Mr. Pranabjyoti Barman

Second Batch -> Group- B-> 25 Members:

Sl. No.	Name of District	Name of Advocates
1	Gauhati High Court	Mr. Anirban Das
2	Nagaon	Ms. Bulbuli Sharma
3	Nagaon	Ms. Mallika Sharma
4	Hailakandi	Mr. Kazi Abul Hasan
5	Gauhati High Court	Mr. Ghanashyam Agarwal
6	Karimganj	Mrs. Debahuti Hore Choudhury
7	Karimganj	Sri Rajesh Mallah
8	Dhubri	Ms. Mohua Das
9	Dhubri	Mr. Montosh Sealsarma
10	Goalpara	Mr. Zianur Rahman
11	Goalpara	Mr. Harunur Rasid
12	Gauhati High Court	(Alhajj) Md. Inam Uddin
13	Gauhati High Court	Mr. Iqbal Hussain
14	Lakhimpur	Sri Subhan Boruah
15	Lakhimpur	Ms. Ajanta Sharma Baruah
16	Gauhati High Court	Mr. Zahangir Hussain
17	Gauhati High Court	Mr. Dipankar Kr. Bagchi
18	South Salmara	Mr. Babulur Rahman
19	Gauhati High Court	Mr. Bhaskar Baruah
20	Gauhati High Court	Mr. Shiva Prasad Upadhyaya
21	Gauhati High Court	Mr. Moynul Hoque Choudhury
22	Gauhati High Court	Ms. Seema Das (Retd. District & Sessions Judge)
23	Gauhati High Court	Ms. Marami Pathak
24	Gauhati High Court	Ms. Barasha Das Kakoti
25	Gauhati High Court	Mr. Debashish Bhattacharya

The nominated advocates are directed to report at the **Don Bosco Institute of Management, Kharghuli, Guwahati**, for attending the aforesaid training programme at **8:30 AM** on **20.01.2023**.

By Order,
Sd/- Kanchan Newar
Secretary,
Gauhati High Court Mediation Centre

Memo No. GHCMC- 01/2021/5543 Dated: 14.01.2022.

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, District Legal Services Authority,
Darrang/ Barpeta/ Bongaigaon/ Cachar/ Golaghat/ Nalbari/
Tinsukia/ Kamrup (M)/ Charaideo/ Nagaon/ Hailakandi/
Karimganj/ Dhubri/ Goalpara/ Lakhimpur/ South Salmara
(He/ She **is requested to inform all the concerned
Advocates under his/ her jurisdiction about this
Notification.**)

5. The nominated Advocates.

- a. The nominated Advocates are to intimate their travel itinerary, in writing in the format given below, to the Gauhati High Court Mediation Committee, by email at _____ on _____ or before **18.01.2022** to enable the Committee to arrange for accommodation.

Name & Designation	Date of arrival	Accommodation required (Yes/ No)	Mobile Number (Whatsapp)

6. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati).
7. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.


Secretary,

Gauhati High Court Mediation Centre